

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/2171 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 3rd June, 2020.

Sub: **Home Quarantine.**

Ref:- **Email dtd. 02.06.2020**

Madam,

With reference to the above, I am directed to inform you that the period from 01.06.2020 to 10.06.2020 during which you along with your entire family members will be undergoing home quarantine, will be considered as Leave on Duty in respect of you.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/2172 /A, dated

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

sd/-